

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**46-PRONOUNCEMENT-COURTCODE-DELIVERJUDGMENT-11.05AM**

1	SEBI Appeal	298/2020	Avenue Supermarts Ltd. Vs. SEBI	i/b Cyril Amarchand Mangaldas Cyril Amarchand Mangaldas
	SEBI Appeal	299/2020	Ashu Gupta Vs. SEBI	Cyril Amarchand Mangaldas i/b Vidhii Partners
2	SEBI Appeal	335/2020	M.V. Damania and Co. and Anr. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Vishal Kanade, Advocate

**616-DISPOSAL-COURTCODE-VIKASMETALGDR-AT-11.10 AM**

3	SEBI Appeal	746/2021	MR. AKASH PATNI AND ORS. Vs. SEBI	Mr.Kunal Chheda Advocate
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Sub Matter(Disposed) : Misc. Application/0001368/2021

**618-ADM-COURTCODE-PUBLICANNOUNCEMENT-AT-11.12 AM**

4	SEBI Appeal	748/2021	RELIANCE INDUSTRIES HOLDING PRIVATE LTD. AND ORS. Vs. SEBI	AZB AND PARTNERS
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Sub Matter : Misc. Application/0000018/2022

	Misc. Application	18/2022	RELIANCE INDUSTRIES HOLDING Pvt.LTD. AND ORS.Delay Vs. SEBI	AZB AND PARTNERS
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(Main Matter Number :SEBI Appeal/0000748/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>644-ADM-COURT CODE-VOLUMERISE-AT 11.15 AM</u></b>				
5	Misc. Application	1395/2021	NU PHARMALOGICS PRIVATE LIMITED DELAY APPLICATION Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000811/2021)				
	SEBI Appeal	811/2021	NU PHARMALOGICS PRIVATE LIMITED Vs. SEBI	R V Legal Advocates
Sub Matter : Misc. Application/0001395/2021				
<b><u>633-ADM-COURT CODE-InfosysWtm-11.18 A.M.</u></b>				
6	Misc. Application	1431/2021	RAMIT CHAUDHRI Vs. SEBI	Adv Janhvi P Durve
(Main Matter Number :SEBI Appeal/0000783/2021)				
	Misc. Application	1432/2021	RAMIT CHAUDHRI Vs. SEBI	Adv Janhvi P Durve
(Main Matter Number :SEBI Appeal/0000783/2021)				
	SEBI Appeal	782/2021	MR. KEYUR MANIAR Vs. SEBI	TrilegalAdvocates
Sub Matter : Misc. Application/0001427/2021				
	SEBI Appeal	783/2021	RAMIT CHAUDHRI Vs. SEBI	Adv Janhvi P Durve
Sub Matter : Misc. Application/0001432/2021				
Sub Matter : Misc. Application/0001431/2021				
	Misc. Application	1427/2021	MR. KEYUR MANIAR Vs. SEBI	Trilegal Advocates
(Main Matter Number :SEBI Appeal/0000782/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>6-ADMISSION-COURTCODE-INVESTMENTADVISORS-11.21 AM</u></b>				
7	Misc. Application	1423/2021	MR. G. KADAR HUSSAI Vs. SEBI (Main Matter Number :SEBI Appeal/0000001/2022)	RIDDHI PANDIT ADV.
	SEBI Appeal	1/2022	Mr. G. Kadar Hussain Vs. SEBI	RIDDHI A. PANDIT, ADVOCATE
Sub Matter :		Misc. Application/0001423/2021		
<b><u>651-ADM-COURTCODE-ILLIQUIDSTOCKOPTION-11.23AM</u></b>				
8	SEBI Appeal	2/2022	Mrs. Nidhi Pasari Vs. SEBI	Advocate R. Sathyanarayanan
<b><u>652-ADMISSION-COURT CODE-FURNISHATR-11.25AM</u></b>				
9	IRDA-MISCAPPLICATION	1/2022	GO DIGIT GENERAL INSURANCE LIMITED Vs. IRDA (Main Matter Number :IRDA Appeal/0000001/2022)	Shardul Amarchand Mangaldas and Co
	IRDA Appeal	1/2022 ( /0000 )	GO DIGIT GENERAL INSURANCE LIMITED Vs. IRDAI	Shardul Amarchand Mangaldas and Co
Sub Matter :		IRDA-MISAPPLICATION/0000001/2022		
<b><u>653-MAHEARING-MACLARIFICATION-11.27 AM</u></b>				
10	Misc. Application	17/2022	Somani Overseas Ltd. and Others Vs. SEBI (Main Matter Number :SEBI Appeal/0000431/2019)	Parinam Law Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>271-PARTHEARD-COURTCODE-PROMOTEROPENOFFER-11.30 AM</u></b>				
11	SEBI Appeal	293/2018	Vishvapradhan Commercial Pvt. Ltd. Vs. SEBI	Janak Dwarkadas,Sr.Adv. i/b Khaitan and Co.  Gaurav Joshi,Sr.Adv. i/b ELP
	SEBI Appeal	294/2019	Dr. Prannoy Roy Vs. SEBI	DMD Advocates  K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000415/2019		
	SEBI Appeal	295/2019	Radhika Roy Vs. SEBI	DMD Advocates  K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000416/2019		
	SEBI Appeal	296/2019	RRPR Holdings Private Limited Vs. SEBI	DMD Advocates  K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000417/2019		
	Misc. Application	415/2019	DR. PRANNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000294/2019)				
	Misc. Application	416/2019	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000295/2019)				
	Misc. Application	417/2019	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000296/2019)				
	Misc. Application	106/2021	DR. PRONNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000077/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	107/2021	RADHIKA ROY Vs. SEBI (Main Matter Number :SEBI Appeal/0000078/2021)	DMD Advocates
	Misc. Application	108/2021	RRPR HOLDINGS PVT LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000079/2021)	DMD Advocates
	Misc. Application	113/2021	DR. PRONNOY ROY Vs. SEBI (Main Matter Number :SEBI Appeal/0000077/2021)	DMD Advocates
	Misc. Application	123/2021	NEW DELHI TELEVISION LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000080/2021)	DMD Advocates  K. ASHAR AND CO
	SEBI Appeal	77/2021	DR. PRANNOY ROY Vs. SEBI Sub Matter : Misc. Application/0000106/2021 Sub Matter : Misc. Application/0000113/2021	Mr.Arn timer Misra Associate
	SEBI Appeal	78/2021	RADHIKA ROY Vs. SEBI Sub Matter : Misc. Application/0000107/2021	Mr. Arn timer Misra ,Associate
	SEBI Appeal	79/2021	RRPR HOLDING PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0000108/2021	Mr. Arn timer Misra ,Associate
	SEBI Appeal	80/2021	New Delhi Television Ltd. Vs. SEBI Sub Matter : Misc. Application/0000123/2021	Mr. Arn timer Misra ,Associate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>209-ADMDISPOSAL-COURTCODE-FRONTRUNNING-11.40 AM</u></b>				
12	SEBI Appeal	299/2018	Mr. Kamal Jitendra Katkoria Vs. SEBI	J.J.Bhatt,Adv. i/b R.V. Legal Gaurav Joshi,Sr. Adv i/b K.Ashar and Co.

**469-DISPOSAL-CODE-REGISTRATIONCANCELLED-11.42A.M.**

13	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Visesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
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Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021

**35-DISPOSAL-COURTCODE-MANIPULATEDPRICE-AT-11.45A.M**

14	SEBI Appeal	7/2020	Rajiv Kumar Agarwal and Anr. Vs. SEBI	Mr. Ashok Juneja, Advocate Vishal Kanade,Adv. i/b The Law Point
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**249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT11.47 AM**

15	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
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Sub Matter : IRDA-MISCAPPLICATION/0000013/2020

Sub Matter : IRDA-MISCAPPLICATION/0000014/2021

IRDA-MISCAPPLIC ATION	13/2020	Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co  K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000008/2020)

IRDA-MISCAPPLIC ATION	14/2021	Future Generali India Life Insurance Company Ltd Vs. IRDA	Khaitan and Co  K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000008/2020)

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<b><u>254-ADMDISPOSAL-COURTCODE-LODRKESAR-11.50A.M.</u></b>				
16	SEBI Appeal	14/2021	MR. RAJKUMAR Vs. SEBI AND ANR.	Ms. Payal Shah, Advocate  <b>ELP</b>
Sub Matter :		Misc. Application/0000521/2021		
&	Misc. Application	521/2021	RAJKUMAR- APPLICATION Vs. SEBI MR. RAJKUMAR Vs. SEBI AND ANR.	DELAY  <b>Mr. Harsh Kesharia, Advocate ELP</b>
<b><u>534-ADMDISPOSAL-COURTCODE-PFUTPNGFL-11.55 AM</u></b>				
17	Misc. Application	420/2021	Surendra Kumar Gupta-STAY APPLICATION Vs. SEBI	Prakash Shah and Associates  Vidhii Partners
(Main Matter Number :SEBI Appeal/0000343/2021)				
	SEBI Appeal	343/2021	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000420/2021		
	SEBI Appeal	344/2021	Raj Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	345/2021	Adinath Shares and Commodities Pvt. Ltd Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	346/2021	Success Vyapar Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	347/2021	Ananth Fin Consultancy Pvt. Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	348/2021	Rishi Kant Awasthi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	349/2021	Kamta Prasad Pandey Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	350/2021	MHDS Stone Edge P Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	351/2021	Santosh Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	352/2021	Rita Jain Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

**502-DISP-COURTCODE-ATLASOPENOFFER-AT-12NOON**

18	SEBI Appeal	572/2021	ATLAS JEWELLERY INDIA LIMITED Vs. SEBI	Sneha Vani Marjadi Advocate  K. ASHAR AND CO.
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**508-DISPOSAL-CODE-FRAUDULENTTRANSFER-AT-12.02 PM**

19	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Amarchand Mangaldas
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Sub Matter(Disposed) : Misc. Application/0000982/2021

**577-DISPOSAL-COURTCODE-PSTLAO-AT-12.05 PM**

20	Misc. Application	1139/2021	MR. NIRMAL NARENDRA KOTECHA-DELAY Vs. SEBI	MINDSPRIGHT LEGAL
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(Main Matter Number :SEBI Appeal/0000646/2021)



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	SEBI Appeal	646/2021	MR. NIRMAL NARENDRA KOTECHA Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :		Misc. Application/0001139/2021		